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Title: Pollution caused due to release of industrial waste in Purulia, West Bengal.

SHRI NARAHARI MAHATO (PURULIA): Mr. Chairman, Sir, being a public representative and Member of Parliament from Purulia district, West Bengal, I want to bring to your kind notice a very disturbing fact of illegal activities going on in Purulia district. In Purulia district, there is a large number of sponge iron factories and sponge iron plants, which are violating the law, due to which a lot of pollution is being caused in Purulia. The following changes are happening due to it. Fertile land is changing into unfertile land; the color of the top layer of the land is changing to black; and the plants, which bear fruits and flowers, are getting dry and changing into black colour. Also, the water in the ponds is becoming black and poisonous and so on and so forth.

Besides all these things, the people of my constituency and my district are suffering from various diseases. They had agitated many a time against these polluting sponge iron factories which have made their lives miserable, but at no single point of time had the authorities concerned initiated action against these polluting sponge iron factories.

Besides all this, I further want to bring to your kind notice that the devices, which these factories have installed for preventing pollution, and should always be in use for non-pollution, are being used only sometimes in the day light. Not a single of these sponge iron factories is using the device in the night, just to save electricity and other supplementary things.

In light of the above mentioned sorry state of affairs, I strongly urge upon the Government, through you, Sir, to take immediate action against these sponge iron factories so that the common people of my constituency and my district can be saved. Thank you.